

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1590
ANSWERED ON:28.11.2002
CONCOR PROJECT AT DRONAGIRI
RAMSHETH THAKUR

Will the Minister of RAILWAYS be pleased to state:

:

- (a) whether the Container Corporation of India propose to establish a project at Dronagiri Area of Navi Mumbai;
- (b) if so, the details thereof;
- (c) the area of land has been acquired for this project by the CONCOR and the number of Farmers have been affected as a result thereof;
- (d) the scheme prepare or proposed for the rehabilitation of project affected people;
- (e) whether there is any proposal to give reservation to the affected people for jobs in this project;
- (f) if so, the percentage thereof;and
- g) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) Yes Sir.

(b) to (g): Container Corporation of India Limited (CONCOR), a Government of India Undertaking under Ministry of Railways has set up a rail linked Container Terminal at Dronagiri Node for handling and warehousing of export/import cargo, providing rail transfer facility, storage of empty and loaded containers and storage of bonded cargo.

An area of 10.50 hectares of land has been taken on lease from the City and Industrial Development Corporation (CIDCO) an undertaking of Government of Maharashtra. Land at Dronagiri Node has been acquired by CIDCO and has been allotted to a number of parties including CONCOR. As per the lease agreement between CONCOR and CIDCO, there is no liability of CONCOR for rehabilitation of affected people.